

AND COMPANY AFFAIRS be pleased to state :

(a) whether there is a proposal for entering into a collaboration for the production of soft drinks between an Indian Company and foreign multinational Pepsi Cola;

(b) if so, the details of the proposed collaboration and Government's reaction thereto ;

(c) the extent of investment by the Pepsi Cola in bottling plants agro-based processing units ; and

(d) the terms and conditions for repatriation of the profits by this foreign company and whether it has agreed to reveal its drinks formulas, as per Government requirement ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) : Government have no information.

(b) to (d) : Do not arise.

**Proposal to Increase the Capacity of Oil Refinery at Haldia**

552. SHIR CHITTA MAHATA : Will the Minister of PETROLEUM be pleased to state :

(a) whether there is a proposal to enhance the capacity of Indian Oil Refinery at Haldia ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) and (b) : Various proposals to enhance the capacity of refineries are under consideration and Haldia Refinery under Indian Oil Corporation Ltd. is one among them. Proposal is for expanding the existing refinery at Haldia from its present capacity of 2.5

million tonnes per annum to 5.5 million tonnes per annum with secondary processing facilities. Inter-se priorities of the various projects are being reviewed in the light of demand projections and the financial resources.

**Finalisation of Electoral Rolls in Assam**

553. SHRI CHITTA MAHATA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government have finalised the electoral rolls in Assam State ;

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : (a) to (c) : Under the Constitution, the responsibility to Prepare electoral rolls vests in the Election Commissions. Kind attention is invited to the reply given to Unstarred Question No. 129 dated the 22nd January, 1985. The Election Commission has informed that the Preparation of draft electoral rolls on the basis of the entries made in the enumeration books is still in progress.

**Telephones on Demand**

554. SHRIMATI KISHORI SINHA: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have any plans to achieve the goal "telephone on demand by a particular date ;

(b) if so, the number of additional telephone lines which would have to be provided before that date for the purpose ; and

(c) the steps proposed for achieving that objective ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Original 6th and 7th